

IN THE COURT OF THE JUDICIAL MAGISTRATE, VADIPATTI

Present: Tmt.T.Sindhumathi M.L.,

Judicial Magistrate, Vadipatti

Dated this the 10th day of September 2020

Cr.No.1690/2020

Cr.M.P.No.1448/2020

Shanmuganathan (Aged 38/2020)

S/o. Kandan

.... Petitioner/Accused

/Vs/

State through the Inspector of Police,

Alnaganallur Cr.No.09/2020

U/s. 328 IPC, 24(1)COTPA 2003

.... Respondent/Complainant

Accused Remanded on 10.09.2020

This Bail petition U/s.437 Cr.P.C filed by Tr.M.Thiyagarajan Advocate for the Petitioners/Accused and of A.P.P. for the State side, this court passed the following.

ORDER

Heard.Since offence is triable by Hon'ble court of Sessions, Hence this bail petition is Dismissed.

Pronounced by me in open court this the 10th day of September 2020.

(Sd) T.Sindhumathi
Judicial Magistrate,
Vadipatti.